

Government of India
Ministry of Development of North Eastern Region

LOK SABHA
UNSTARRED QUESTION NO. 2826

To be answered on
Wednesday, August 5, 2026/Shravana 14, 1948 (Saka)

QUESTION
Project under NEC

2826 . Shri Balwant Baswant Wankhade :

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) the details of the total number of projects sanctioned, completed, on-going and pending under schemes of the North Eastern Council (NEC), State-wise;
- (b) the funds approved, released and utilized for NEC projects, State-wise;
- (c) the number of on-going and pending projects which are running beyond their scheduled deadline, State-wise; and
- (d) the reasons for delay in overdue NEC projects and the steps taken by the Government to ensure their timely completion?

ANSWER

The Minister of State of the Ministry of Development of North Eastern Region
[Dr. Sukanta Majumdar]

(a) The State-wise details of the total number of projects sanctioned under schemes of the North Eastern Council (NEC) since FY 2004-05 and those completed as on 30.06.2026 is given at **Annexure – I**.

(b) Under Schemes of NEC, the outlay is divided into three components namely State Normative Component (SNC), Central Agency Component (CAC) and Focused Development Component (FDC). The SNC is sub-allocated to States on a normative formula (Assam 20%, Arunachal Pradesh 13%, Manipur/ Meghalaya/ Mizoram/ Nagaland/ Tripura 12% each, Sikkim 7%). However, funds are released only upon the approval of projects recommended under the Scheme. The State-wise details of funds released and utilized under the Schemes of NEC during the last three years is at **Annexure – II**.

(c) The State-wise number of projects which are running beyond their scheduled completion date, as on 30.06.2026 is at **Annexure – III**.

(d) Implementation of projects sanctioned under Scheme of NEC comes under the purview of the State Government/Agencies concerned. Delays in NEC project implementation are mainly due to natural and site-related challenges such as frequent landslides, heavy monsoon rainfall, and unstable geological conditions that disrupt construction and damage access roads. Progress is further slowed by supply chain constraints, including difficulties in procuring and transporting materials and equipment to remote hilly terrain.

To ensure timely completion of delayed projects, regular review meetings are held, including weekly meetings chaired by the Hon'ble Minister. In these meetings, progress of select projects is graphically analyzed using weekly updated, geotagged, time-stamped photographs, along with incremental physical and financial progress. State Governments and implementing agencies are alerted and instructed to adhere to timelines as well as submit Utilization Certificates and expedite timely completion. There is also a system of inspections by Field Technical Support Units, Project Quality Monitors and Third Party Technical Inspection to ensure quality and timeliness of works.

State-wise details of the total number of projects sanctioned since 2004-05 and completed, under schemes of the North Eastern Council (NEC):

State	Sanctioned		Completed (as on 30/06/2026)	
	No. of Projects	Sanctioned Cost (Rs in Cr)	No. of Projects	Sanctioned Cost (Rs in Cr)
Arunachal Pradesh	231	1767.83	188	1368.27
Assam	241	1960.83	186	1531.67
Manipur	202	1553.05	155	1305.38
Meghalaya	179	1255.85	140	951.57
Mizoram	172	1474.72	135	1248.14
Nagaland	254	1610.41	209	1357.92
Sikkim	123	740.14	105	569.47
Tripura	114	1033.78	72	772.33
Other Agency	330	3588.97	193	1431.08
Total	1846	14985.57	1383	10535.83

Annexure – II

Statement showing Funds released and utilized from FY 2023-24 to 2025-26 under SoNEC for NEC Projects.

(Rs. in cr.)

State	FY 2023-24	FY 2024-25	FY 2025-26
Arunachal Pradesh	105.72	87.00	59.00
Assam	101.67	121.01	92.13
Manipur	56.68	67.27	54.32
Meghalaya	106.20	86.73	82.40
Mizoram	47.14	81.42	68.20
Nagaland	101.22	51.82	53.20
Sikkim	37.26	31.31	44.10
Tripura	43.87	81.44	64.30
Central Agencies	163.24	162.89	243.45
Total	763.00	770.89	761.10

**State-wise Ongoing Projects running beyond their scheduled completion date as
on 30.06.2026**

State Wise	No of Projects	Sanctioned Cost (Rs. In Cr.)
Arunachal Pradesh	26	281.26
Assam	44	315.87
Manipur	37	198.9
Meghalaya	27	175.58
Mizoram	27	145.82
Nagaland	31	148.01
Sikkim	11	69.24
Tripura	29	133.38
Total	232	1468.06
